

[Mr. Speaker]

view of what Shri Nanda has written, that he is sorry that such an impression has been created, the matter is closed and there is nothing more that is required to be done by me.

Shri Ranga: If he behaves like that.... (Interruptions)

Mr. Speaker: Now this is over. We will take up Papers to be laid on the Table.

13.58 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Hathi): I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1965, published in Notification No. GSR 527 dated the 3rd April, 1965.
- (ii) The All India Services (Discipline and Appeal) Amendment Rules, 1965, published in Notification No. GSR 528 dated the 3rd April, 1965.
- (iii) The All India Services (Death-cum-Retirement Benefits) Second Amendment Rules, 1965, published in Notification No. GSR 529 dated the 3rd April, 1965. [Placed in Library. See No. LT-4223/65].

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to lay on the Table a copy of the Indian Maize (Temporary use in Dextrose Manufacture) Amendment Order, 1965,

published in Notification No. GSR 589 dated the 12th April, 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4224/65].

13.58½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FOURTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Sixty-fourth Report of the Committee on Private Members' Bills and Resolutions.

13.58½ hrs.

ESTIMATES COMMITTEE

SEVENTY-SEVENTH REPORT

Shri A. C. Guha (Barasat): I beg to present the Seventy-seventh Report of the Estimates Committee on the Ministry of Food and Agriculture (Department of Agriculture)—Central Rice Research Institute, Cuttack.

13.59 hrs.

RE: VIGILANCE COMMISSION REPORT

Shri Hari Vishnu Kamath (Hoshangabad): Sir, may I submit that the Report of the Central Vigilance Commission, which is functioning under the Ministry of Home Affairs, has not reached us? We are going to take up the Demands for Grants of the Home Ministry tomorrow. We should receive the Report before that.

Mr. Speaker: I will just look into it.